

CHARTERED ACCOUNTANTS ASSOCIATION

(C R Building, Model Town Road, Jalandhar)

For correspondence care:- CA. Ashwani Jindal, General Secretary,

498-LA, Model Town, Near Geeta Mandir, Jalandhar

Email: casassociation.jal@gmail.com, Mobile 9876063350

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Chairman

CA. Ashwani Jindal
General Secretary

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Convener
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CA. Inderjit Abhilashi
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Registration & Screening

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CA. Gaurav Mahajan
CA. Manish Dua
CA. Anshul Jain
CA. Inderjit Singh

September 11, 2021

To,
Honorable Minister for Finance
Govt. of India
New Delhi.

Respected Madam,

Sub: Representation regarding extension of Holding of Annual General Meeting due to COVID-19.

We would like to bring to your kind notice that Chartered Accountants Association is representing Chartered Accountants is a constituent body under the societies act. The functions of the Association include holding of talks, workshops, seminars and conferences on topics of professional interest with a view to help the members keep themselves abreast of the developments in the fast changing scenario, to represent members before various authorities etc.

While we are proud of Your Honor as our Union Finance Minister for steering our economy so well even amidst & post-Covid difficult financial situation, we would like to bring to your kind notice the problems being faced with respect to the MCA through this Memorandum. All efforts to fully role the economy have not been successful and smooth working at all levels including the offices of the professionals is still a coveted dream.

You will appreciate that in the present pandemic situation, the onslaught of COVID-19, which has affected a lot in 2nd wave in India and fear of onset of 3rd wave, the timely holding of Annual general Meeting for the year ended 31st March 2021 by 30th Sep 2021 is very difficult due the reasons mentioned above. The non working of new income tax portal has added more problems for above issue. The non-downloading of data from Income Tax Portal, which is extremely necessary for proper certification of various financial figures, is further adding to the woes of various stakeholders.

It is therefore requested that as a special case and to mitigate the hardships of Corporate and public at large the **time period for holding Annual General Meeting for the year ended 31/03/2021 be extended till 31st March 2022.**

In view of the above submissions it is humbly requested that the last date of holding AGM be extended till 31.03.2022.

Thanking you

Yours faithfully,

(CA. Ashwani Kumar Jindal)
General Secretary
M – 9876063350

Copy to

- 1 The Honorable Prime Minister of India
- 2 The Honorable, MOS Finance
- 3 The Secretary, MCA